

[Mr. Speaker]

This telegram is dated the same day on which he was arrested.

3. The Ministry of Home Affairs have also forwarded a copy of letter dated the 16th November, 1973, received by them from the Government of Bihar giving particulars of the despatch of the above telegram on the 18th October, 1973.

4. As the above original telegram was not received by me, necessary inquiries are being made from the postal authorities.

SHRI SEZHIYAN (Kumbakonam): We are not sure whether they had sent it.

MR. SPEAKER: They had sent the telegram all right. We have got the official copy of it. We must know what happened on the way.

श्री अटल बिहारी बाजपेयी : (ग्वालियर) : क्या आपको भरोसा है कि एम० डी० ग्रा० ने टेलीग्राम भेजा था ?

अध्यक्ष महोदय : मेरे पास आफिसियल कापी आई है ।

श्री मधु लिमये (बांका) : इस पर जांच कमेटी बैठेगी ।

अध्यक्ष महोदय : हर एक बात पर जांच कमेटी नहीं बैठाई जा सकती ।

श्री मधु लिमये : हम अपनी बैठायेंगे ।

SHRI SEZHIYAN: It may be that the SDO might have sent the telegram to the Home Ministry.

MR. SPEAKER: It has been sent to us.

एक माननीय सदस्य : बरुआ साहब ने भी बैठाई है ।

अध्यक्ष महोदय : वह तो तेल का मामला है।

श्री अटल बिहारी बाजपेयी : यहां तो मेम्बरों का तेल निकाला जा रहा है ।

अध्यक्ष महोदय : मुझे पता नहीं कौन निकालता है । लेकिन यह अच्छी जगह है, बाहर जा कर तो गड़बड़ करते हैं ।

Their first duty is to the House when the House is sitting.

वे बाहर जाकर घेराव करते फिरते हैं । लेकिन कछवाय साहब को बाहर रखिये ।

श्री अटल बिहारी बाजपेयी : आप तो बाहर जाने वालों को यहां बुला रहे हैं, फिर कछवाय साहब को बाहर जाने को क्यों कह रहे हैं ?

अध्यक्ष महोदय : इन्होंने आज आते ही अपने वृजुर्गों के बारे में मवाल पूछ लिया ।

He is very much respectful to our ancestors also.

12.57 hrs.

PAPERS LAID ON THE TABLE

ERRATUM TO NOTIFICATION UNDER FINANCE (No. 2) ACT, 1971 AND NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 1022 (Hindi and English versions) published in Gazette of India dated the 22nd September, 1973 containing erratum to Notification No. G.S.R. 1455 dated the 1st October, 1971, under section 51 of the Finance (No. 2) Act, 1971. [Placed in Library. See No. LT-5776/73].

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 417 (E) and 418 (E) published in Gazette of India dated the 1st September, 1973 together with an explanatory memorandum.

(ii) G.S.R. 487 (E) published in Gazette of India dated the 3rd November, 1973 together with an explanatory memorandum. [Placed in Library, See No. LT-5777/73].

NOTIFICATIONS UNDER AIRCRAFT ACT,
1934

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH): On behalf of Dr.
Sarojini Mahishi, I beg to lay on the
Table—

A copy of each of the following
Notifications (Hindi and English ver-
sions) under section 14A of the Air-
craft Act, 1934:—

(i) The Aircraft (Sixth Amend-
ment) Rules, 1973, published
in Notification No. G.S.R. 1112
in Gazette of India dated the
6th October, 1973 together
with an explanatory note.

(ii) The Aircraft (Fifth Amend-
ment) Rules, 1973, published
in Notification No. G.S.R. 1113
in Gazette of India dated the
6th October, 1973 with an
explanatory note.

(iii) The Aircraft (Seventh Amend-
ment) Rules, 1973 pub-
lished in Notification No.
G.S.R. 1172 in Gazette of India
dated the 27th October, 1973
together with an explanatory
note. [Placed in Library. See
No. LT-5778/73].

COFFEE BOARD SERVANTS (CONDUCT)
AMENDMENT RULES, 1973, CERTIFIED
ACCOUNTS OF COFFEE BOARD, 1971-72
AND ERRATA TO ANNUAL REPORT AND
AUDIT REPORT OF CARDAMOM BOARD.

THE MINISTER OF COMMERCE
(PROF. D. P. CHATTOPADHYAYA):
On behalf of Shri A. C. George, I beg
to lay on the Table—

(1) Copy of the Coffee Board
Servants (Conduct) Amend-
ment Rules, 1973 (Hindi and
English versions) published
in Notification No. G.S.R. 1067
in Gazette of India dated the
29th September, 1973 under
sub-section (3) of section 48
of the Coffee Act, 1942.
[Placed in Library. See No.
LT-5779/73].

(2) A copy of the Certified Ac-
counts (Hindi and English
versions) of the Coffee Board
for the year 1971-72 and the
Audit Report thereon. [Placed
in Library. See No. LT-
5780/73].

(3) A copy of the Errata (Hindi
and English versions) to the
Annual Report of the Carda-
mom Board for the year
1971-72. [Placed in Library.
See No. LT-5781/73].

(4) A copy of the Errata to the
Audit Report of the Carda-
mom Board for the year
1970-71. [Placed in Library.
See No. LT-5781/73].

12.58 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIA-
MENTARY AFFAIRS (SHRI K.
RAGHU RAMAIAH): With your
permission, Sir, I rise to announce
that Government Business in this